

Name of the Corporate Debtor: Vasavi Housing Infrastructure Limited (IN LIQUIDATION) CIN : U45202TN2006PLC059149
Date of commencement of CIRP: 27th September 2017; Date of commencement of Liquidation: 7th August 2018

LIST OF STAKEHOLDERS as on 29th April 2026, NCLT taken on record: 12th June 2026

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBB (Liquidation Process) Regulations, 2016

Annexure 7 - List of Other Stakeholders, If any, other than financial creditors and operational creditors

S No	Name of stakeholder	Category of stakeholder/preference shareholders/partners /others)	Details of Claim Received		Details of Claim Admitted							Amount in Rs.			
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount Covered by guarantee	% share in total amount of claims admitted	Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
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For Vasavi Housing Infrastructure Limited



S. Rajendran
Liquidator

Regn. No. IBB/LPA-002/IP-N00098/2017-2018/10241